

सूच संसद में उपरोक्त (बी स्कैल) का-  
नोहलिय): (क) कर्मिकत सूचना कलन विव-  
रण i और ii में दी गई है, जो सभा पटल पर  
रख दिए गए हैं। [प्रचालन में रखा गया।  
देखिए संख्या L.T.—3924/72]

(ख) 18 घाबदन पत्र प्रस्वीकार कर  
दिए गए हैं। घाबदन-पत्र अधिकारित  
इस कारण प्रस्वीकार किए जाते हैं

- (i) कुल सभा छ महीने से कम हो,
- (ii) वार्षिक आय 5000 रुपए  
से अधिक ही,
- (iii) ग्रन्थया पेशन प्राप्त करने  
के लिए प्रयास हों, जैसे  
विवाहित पुत्रिया, पीत-  
पीती इत्यादि।

बिहार में स्कटर बनाने के लिए  
सहस्रसंकेत देना

3252. श्री ईश्वर चौधरी : क्या  
औद्योगिक विकास मंत्री यह बताने की कृपा  
करेंगे कि

(क) क्या सरकार का विचार पाचवी  
पंचवर्षीय योजना में स्कटर बनाने के लिए  
नए लाइसेंस देने का है, और

(ख) यदि हाँ, तो क्या बिहार राज्य  
में भी ऐसा कोई कारखाना स्थापित किया  
जायेगा ?

औद्योगिक विकास मंत्रालय में उपरोक्त  
(श्री ईश्वर चौधरी): (क) और (ख)  
पाचवी पंचवर्षीय योजना की प्रवर्ध से  
स्कटरों के निर्माण के लिए नये लाइसेंसों  
को देने के बारे में, अब तक स्वीकृत की गई  
औद्योगिकों के विकासयोजना की प्रवर्ध को  
अबान में रखकर उचित समय पर विचार  
किया जायगा।

Revision of Pay Scales of Khadi  
Gramodyog Bhavan New Delhi

3293 SHRI CHANDRIKA PRASAD  
Will the Minister of INDUSTRIAL  
DEVELOPMENT AND SCIENCE AND  
TECHNOLOGY be pleased to state

(a) whether Class IV employees of  
the Khadi Gramodyog Bhavan New  
Delhi are still getting Rs 30 and  
Rs 40 as their basic salary

(b) whether recommendations of 2nd  
Pay Commission have not so far been  
made applicable to the employees of  
Khadi Gramodyog Bhavan, New Delhi,  
if so the reasons therefor, and

(c) whether the scheme for payment  
of gratuity has not so far been made  
applicable to the employees of Khadi  
Gramodyog Bhavan, New Delhi and  
if so, the reasons thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF INDUSTRIAL DEVE-  
LOPMENT (SHRI SIDDHESHWAR  
PRASAD) (a) No Sir

(b) The Commission has decided to  
adopt different scales of pay in res-  
pect of staff engaged in trading activi-  
ties but allowances and other benefit  
are the same as admissible to regular  
employees of the Commission to whom  
the recommendations of 2nd Pay  
Commission have been made applic-  
able except in the case of Contribu-  
tory Provident Fund.

(c) The Scheme for payment of  
gratuity to the employees of Khadi  
Gramodyog Bhavan is under consid-  
eration

Electronic Organ giving sounds of  
various Musical Instruments Develop-  
ed by an Electronics Concern in  
Poona

3294 SHRI C K JAFFER SHA-  
RIEF Will the PRIME MINISTER be  
pleased to state,

(a) whether an Electronic concern in  
Poona which manufactures Radio's  
TV sets and Amplifiers has developed

an Electronic organ which is the first of its kind in the country which can give sounds of different musical instruments; and

(b) if so, whether these instruments are designed and fabricated with indigenous know-how and components?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT):** (a) and (b). M/s. Semiconductors Limited, Poona were granted a letter of intent in 1969 for the manufacture of 800 Nos. of electronic musical equipments on the basis of indigenous know-how without any foreign collaboration. The party has recently made an application for the import of key boards for making prototypes of electronic musical organs. In this application the party has stated that it has developed a few types of electronic musical organs. Components to the extent of 7 per cent of the value of production will need to be imported to make these according to the party's original application.

**Export order placed with Hindustan Teleprinters, Madras**

**3295. SHRI C. K. JAFFER SHARIEF:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether State-owned Hindustan Teleprinter Factory, at Madras has received orders from foreign countries; and

(b) if so, the broad outlines thereof and the estimate of foreign exchange likely to be earned and the number of teleprinters to be exported to different countries?

**THE MINISTER OF COMMUNICATIONS (SHRI H. N. BANUGUNA):** (a) Yes, Sir.

(b) The particulars of export orders received by the Hindustan Teleprinters Limited from different countries during the year 1972-73 (from 1-4-1972 to 28-11-1972) and the estimate of foreign exchange likely to

be earned are given in the statement laid on the Table of the House.

*Statement*

The particulars of export orders received by the Hindustan Teleprinters Limited from different countries during the year 1972-73 (from 1-4-1972 to 28-11-1972) are as follows—

| Year                              | Name of the Country | Orders Received (No. of Unit Teleprinters) |
|-----------------------------------|---------------------|--------------------------------------------|
| 1972-73 (from 1-4-72 to 28-11-72) | Belgium .           | 2                                          |
|                                   | Jordan .            | 3                                          |
|                                   | Lebanon .           | 16                                         |
|                                   | Mauritius .         | 38                                         |
|                                   | Nepal .             | 56                                         |
|                                   | TOTAL .             | 115                                        |

Foreign exchange likely to be earned from the above export orders is Rs. 6.28 lakhs.

**Manufacture of Automatic Letter Press Printing Machine by H.M.T. Kalamassery**

**3296. SHRI RAJDEO SINGH:** Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state.

(a) whether for the first time an automatic letter press printing machine has been manufactured and sold by the Kalamassery unit of the State owned Hindustan Machine Tools;

(b) whether any other items have been newly taken up in its production diversification programme; and

(c) if so, the outlines thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI BODHCHANDR PRASAD):** (a) Yes, Sir. By way of an assembly operation.